

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

M.A.103/95 in

OA.932/91

dated : 20-4-1995

BETWEEN:-

- | | |
|---------------------------|-------------------------------|
| 1. Naresimha s/o Mallaiah | 27. George. |
| 2. Naresimha s/o Bhuniah | 28. T. Satyanarayana. |
| 3. Pandu | 29. G. Yadagiri. |
| 4. Sailoo s/o Rajiah | 30. Saraswati. |
| 5. Mallaiah | 31. Gowri. |
| 6. P. Raju | 32. Shyam Rao. |
| 7. R. Shankar | 33. B. Mathai. |
| 8. Sailoo s/o Pochai | 34. Naresimha s/o Somaiah |
| 9. M. Krishna | 35. Srinivas Reddy. |
| 10. Prabhu | 36. Ashok. |
| 11. B. Manohar | 37. M. Raja Reddy. |
| 12. Krishna | 38. J. Ramulu. |
| 13. R. S. Mohan Rao | 39. B. Prakash |
| 14. Bhikshapathy | 40. G. Balaiiah |
| 15. Lillaiah | 41. B. Shankar. |
| 16. Shankaraiah | 42. Bhagavendass Soni. |
| 17. T. Prabhakar | 43. Moses. |
| 18. Venkataswamy | 44. M.A. Khan. |
| 19. M. Kistiah | 45. N. Naresimha s/o Balaiiah |
| 20. P. Lakshmaiah | 46. K. Shrivaram. |
| 21. G. Ramulu | 47. Ma. Shariff. |
| 22. P. Chandraiah | 48. Bhaskar. |
| 23. R.S. Appa Rao | 49. Naresimha s/o Papaiiah. |
| 24. T.K. Subrahmaniyam | 50. S. Kistiah. |
| 25. B. Chandraiah | |
| 26. G. Ramachandar | |

....Applicants/Applicant

A N D

1. The General Manager, S.C. Railway, Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager (Meter Gauge), S.C. Rlys, Hyderabad Division, Secunderabad.
3. The Divisional Engineer, (Special works) (Meter Gauge), S.C. Railway, Hyderabad Division, Secunderabad.
4. The Assistant Engineer (Buildings) (Meter Gauge) S.C. Railway, Hyderabad Division, Secunderabad.
5. The Assistant Engineer, Water Works (Meter Gauge), S.C. Railway, Secunderabad.

... Official Respondents

....2.

Sailoo

Copy to:-

1. The General Manager, South Central Railways,
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager (Meter Gauge),
South Central Railways, Hyderabad Division,
Secunderabad.
3. The Divisional Engineer (Special Works), (Meter Gauge),
S.C. Railways, Hyderabad Division, Secunderabad.
4. The Assistant Engineer (Buildings) (Meter Gauge),
S.C. Railways, Hyderabad Division, Secunderabad.
5. The Assistant Engineer, Water Works (Meter Gauge),
S.C. Railways, Secunderabad.
6. One copy to Sri K.V.P. Raghava Rao, Advocate,
4-84, Geetanagar, P.O. Malkjigiri, Hyderabad-500 047.
7. One copy to Mr. H.R. Devaraj, Sr. CGSC, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare.

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20.11.2001

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6. Veerappa
7. Balaram

: Private respondents

Counsel for the applicants : K.V.P. Raghava Rao, Advocate

Counsel for the respondents : N.R. Devaraj, SC for Railways

CORAM :

HON. MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

ORDER.

(AS per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Memo dated 3-10-94; vide No.YP/Engg/416/Seniority, is filed for the respondents to the effect that the judgement dated 31-1-1992 passed in OA.932/91 is implemented.

2. Learned counsel for the applicants submitted that time ~~may be granted~~ ^{from} for verification ~~of records~~ of the applicants. The learned standing counsel for the respondents submitted that if there are any defects in the implementation they are free to make representations to the concerned authority and they will be looked into.

3. In the circumstances, the applicants are free to make representations to the concerned authorities if the circumstances warrant. If they are still aggrieved in regard to the same they are free to move this tribunal by filing an M A.

4. Subject to the above the MA is closed./

(R. Rangarajan)
Member (Admn.)

(V. Neeladri Rao)
Vice Chairman

Dated : April 20, 95
Dictated in Open Court

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Dy. Registrar (Judl)